

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

103. IA/3192/2024 In C.P. (IB)/86(MB)2021

**IN THE MATTER OF**

Paras Bhavani Steel Pvt Ltd

... Petitioner

Vs

Shri Samarth Engineering Pvt Ltd

... Respondent

U/s 9 of the Insolvency and Bankruptcy Code, 2016

**Order Delivered on 21.06.2024**

CORAM:

MS. REETA KOHLI,  
MEMBER (J)

MS. MADHU SINHA,  
MEMBER (T)

**Appearance through VC/Physical/Hybrid Mode:**

For the Petitioner: None present

For the Respondent: None present

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**ORDER**

**IA 3192/2024** – The case has been called up twice but there is no representation on behalf of the applicant. In the interest of justice, adjourned to **28.06.2024**.

Sd/-  
MADHU SINHA  
Member(Technical)  
/Manish Tiwari/

Sd/-  
REETA KOHLI  
Member(Judicial)